

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 5723 /RG/2018

Bilaspur, Dated 23.06.2018

In exercise of the powers conferred under Section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015 (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to re-constitute Commercial Appellate Division Bench comprising of Hon'ble Shri Justice Manindra Mohan Shrivastava and Hon'ble Smt. Justice Rajani Dubey in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/judgment(s) passed by the Commercial Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


I/c, Registrar General

Copy forwarded for kind information to:

01.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
02.	The Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
03.	The Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
04.	The Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
05.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
06.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
07.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
08.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
09.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

11.	The Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
16.	The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
17.	The Secretary, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi- 110001.
18.	The Secretary General, Supreme Court of India, Tilak Marg, New Delhi-110201.
19.	The Chief Secretary, Government of Chhattisgarh, Raipur for information.
20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Respected Registrar General, High Court of Chhattisgarh, Bilaspur.
22.	The Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur.
23.	The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
24.	Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
25.	The Secretary, Government of Chhattisgarh, Commerce & Industry Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
26.	The District and Sessions Judge, (Bilaspur / Korba / Janjgir-Champa / Surajpur / Surguja (Ambikapur) / Raipur / Dhamtari / Uttar Bastar (Kanker) / Jagdalpur (Bastar) / Kondagaon / Mahasamund / Baloda-Bazaar /Durg / Bemetara / Balod / Raigarh / Kabirdham (Kawardha) / Dantewada / Rajnandgaon /Jashpur / Koriya (Baikunthpur)/ Mungeli/ Balrampur-Ramanujganj) for information.
27.	The Registrar (Establishment), High Court of Chhattisgarh, Bilaspur.
28.	The Joint Registrars, (M), High Court of Chhattisgarh, Bilaspur.
29.	The Additional Registrar (Judicial/ Administration/CPC/Ministerial/ High Court Establishment), High Court of Chhattisgarh, Bilaspur.
30.	The Secretary, High Court Legal Services Committee, Bilaspur.
31.	The Secretary, High Court Bar Association, Bilaspur.
32.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
33.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur

34.	The Deputy Registrar (Criminal/Civil/ Writ/ Central Filing/ Copying), High Court of Chhattisgarh, Bilaspur.
35.	All Assistant Registrar/ Section Officer/ In-charge (Civil/ Criminal/ Writ/ Central Filing/ Supreme Court Section/S.W. Section/ Lawzima/ Paper Book & Inspection/Copying/Cause List Section), High Court of Chhattisgarh, Bilaspur.
36.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


I/c, Registrar General